

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

7. C.A. 151/2023  
Intervention Petition 1/2023  
Intervention Petition 3/2022  
I.A. 124/2022  
IN  
C.P.(CAA)/209/MB/2022  
IN  
C.A.(CAA)/204/MB/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.07.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited

SECTION 230(I) OF COMPANIES ACT, 2013

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**ORDER**

**Appearance through physical hearing.**

Senior Adv. Mr. Janak Dwarikadas, Senior Adv. Zal Andhyarujina, a/w Adv. Nitesh Jain, Adv. Vatsala Kumar appearing for the petitioner are present.

Adv. Gaurav Joshi, Adv. Gambaly, Adv. Hrushi Narvekar, Adv. Nishit Dhruva appearing for the Axis Finance Limited. Adv. Nausher Kohli, Adv. Rudra Deoshali i/b parinam Law Associate appearing for the NSE. Adv. Gayatri Mohite, Adv. Abhay appearing for BSE are present.

Sr. Adv. Ravi Kadam, Adv. Malhar Zatakia, Adv. Rahul Moahajan, Adv. Amit Surve appearing for the Imax Corporation are present.

Adv. Amit Lohia a/w Ms. Mahek Naik and Adv. Samiksha Rajpur and ms. Sachin Chandana appearing for the IDBI Trusteeship Services Ltd. are present.

Arguments were heard in part. List this matter on **10.07.2023** for continuation of hearing.

Sd/-  
MADHU SINHA  
Member (Technical)  
//RKS//

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)